

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,  
MUMBAI

MA 662/2017 IN CP 24/241-242/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: **VECTRA PROJECT LIGHTING PVT. LTD.**

**v/s.**

**ENDO LIGHTING ACCESSORIES (INDIA) PVT. LTD. & ORS.**

SECTION OF THE COMPANIES ACT : SECTION 241-242 OF C.A. 2013

---

ORDER

31. MA 662/2017 IN CP 24/241-242/MB/2017

At request, list this matter on 03.09.2018.

SDI-

RAVIKUMAR DURAISAMY  
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR  
Member (Judicial)